(c) In view of (a) and (b) above, the question does not arise.

Internet Services in Jammu and Kashmir

2911. SHRI CHAMAN LAL: Will the Minister of COM-MUNICATIONS be pleased to state;

- (a) whether the subscribers of the internet services in Jammu and Kashmir are facing difficulties due to the non-availability of such facilities at Jammu; and
- (b) if so, the steps taken proposed to be taken for providing the said services at Jammu?

THE MINISTER OF STATE IN THE MINISTRY OF COM-MUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) No, Sir. The Internet Node is already working at Jammu.

(b) In view of (a) above, question does not arise.

[Translation]

Telephone connections

2912. SHRI MAHESH KANODIA : SHRI RAMSHETH THAKUR : SHRI BIKASH CHOWDHURY :

Will the Minister of COMMUNICATIONS be pleased to state;

- (a) the number of applications on the waiting list for telephone connections in various telephone exchanges under Patan Region of Gujarat, Raigad district in Maharashtra and Asansol region;
 - (b) if so, the details thereof, exchanges-wise; and
- (c) the steps taken by the Government to provide telephone connections at the earliest and for expansion of telephone exchanges in the said regions?

THE MINISTER OF STATE IN THE MINISTRY OF COM-MUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) and (b) The detail information is enclosed in Statement.

(c) Necessary steps have been taken for procurement of the equipments and materials wherever required for expansion of telephone exchanges in the said regions. The waiting list as on 28.2.1999 is likely to be cleared progressively during the next financial year 1999-2000.

Statement

For Patan Region of Gujarat

S. No.	Name of exchange	Waiting list as on 28.2.1999
1	2	3
1.	Amarpura	76
2.	Balisana	198
3 .	Bhilwan	56
4.	Chandrumana	2
5 .	Dudharampura	26
6 .	Jangral	101
7 .	Kamliwada	150
8.	Kansa	63
9.	Katra	20
10.	Khimivana	26
11.	Kungher	59
12.	Pali	138
13.	Patan	355
14.	Ranuj	125
15.	Sarivad	58
16.	Vayad	50

Raigarh District in Maharashtra

S.No.	Name of exchange	Waiting list as on
		28.2.1999
1	2	3
1.	Alibag City	103
2.	Sasawane	12
3.	Thal	08
4.	Zirad	07
5.	Hasware	07
6.	Kurdus	06
7 .	Nagaon	03
8.	Parhur	96
9.	Poynad	24
10.	Borlimandla	01
11.	Murud	06
12.	Nandgaon	05
13.	Khopoli	210
14.	Mahad City	32
15.	Birwadi	06
16.	Chimbhave	01
17.	Mahad MIDC	02
18.	Nagaon (Mahad)	01

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2	3
Nathe	01
Upper Tudil	15
Varndh	01
Vinere	06
Paithan	07
Poladpur	04
Wave	02
Goregaon	07
Sai	01
Mangaon	01
Tala	07
Talsheth	02
Vile	01
Ambet	01
Khamgaon	03
Lipinwave	02
Mazgaon Tamhane	02
Mendadi	05
Mhsala	06
Aravi	03
Bagmndala	01
Pangloli	02
Borlipanchaytan	07
Saigaon	01
Pali	01
Pedali	01
Jite	03
Johe	01
Pen	18
Varsai	01
Ghosala	02
	06
Meda	01
Roha	14
Suttarwadi	05
Kadav	10
Karjat	05
Kalamb	03
Neral	07
Chirner	03
Palspe	42
Pirkon	34
Barpada	02
Khanavale	10
Patalganga	01
	Nathe Upper Tudil Varndh Vinere Paithan Poladpur Wave Goregaon Sai Mangaon Tala Talsheth Vile Ambet Khamgaon Lipinwave Mazgaon Tamhane Mendadi Mhsala Aravi Bagmndala Pangloli Borlipanchaytan Saigaon Pali Pedali Jite Johe Pen Varsai Ghosala Kolad Meda Roha Suttarwadi Kalamb Neral Chirner Palspe Pirkon Barpada Khanavale

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of exchange	Waiting list as

S.No.	Name of exchange	Waiting list as on
		28.2.1999
1	2	3
1.	Andal	19
2.	Asansol	514
3.	Bahula	20
4.	Barakar	70
5 .	Bogra	7
6.	Burnpur	170
7 .	Chinchuria	1
8.	Chittaranjan	264
9.	Churulia	8
10.	Domohani	14
11.	Jemuriahat	4
12.	Jhanjra	4
13.	Kajora	12
14.	Kulti	67
15.	Kumarpur	128
16.	Neemaipur	0
17.	Nutandanga	66
18.	Pandaveswar	14
19.	Panuria	35
20.	Raniganj	189
21.	Rupnaryanpur	31
22.	Ukhra	46

[English]

Loan Sanctioned by PFC for Power Projects

2913. DR. T. SUBBARAMI REDDY : SHRI VILAS MUTTEMWAR :

Will the Minister of POWER be pleased to state :

- (a) whether Power Finance Corporation has sanctioned Rs.10,306 crore loan in the first nine months of the current fiscal year in the power sector;
- (b) if so, the names of power projects for which this loan has been sanctioned; and
- (c) if so, the names of States where these power projects are proposed to be set up and the total power generation likely to be achieved therefrom ?

THE MINISTER OF POWER, MINISTER OF PARLIA-MENTARY AFFAIRS AND MINISTER OF NON-CONVENTIONAL ENERGY SOURCES (SHRI P.R. KUMARA-MANGALAM): (a) to (c) The Power Finance Corporation has sanctioned Rs.2662 crores in the first nine months of the cur-